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Title : Introduction of the Mahatma Gandhi National Rural Employment Guarantee (Amendment) Bill, 2011 (Insertion of section 6, etc.).

SHRI S. SEMMALAI (SALEM): I beg to move for leave to introduce a Bill further to amend the Mahatma Gandhi National Rural Employment Guarantee Act, 2005.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Mahatma Gandhi National Rural Employment Guarantee Act, 2005."

*The motion was adopted.*

SHRI S. SEMMALAI: I introduce the Bill.